

High Court of Jammu and Kashmir at Srinagar.

No: 834

Order

Dated: 29/9/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	Salary.	002 T.E.	006 Tele	007 O.E.	014 POL	054 Furniture and furnishings	641- P&ORB (NPS)
1	Pr. D&S Judge, Kupwara.	20.00	---	0.05	0.20	0.40	---	---
2	Pr. D&S Judge, Pulwama.	---	---	---	---	---	1.50	---
3	Pr. D&S Judge, Reasi.	---	---	---	---	---	0.50	---
4	Pr. D&S Judge, Shopian.	---	---	---	---	---	0.50	---
5	Pr. D&S Judge, Jammu.	50.00	---	---	---	---	---	---
6	Addl. Distt. Judge (Matrimonial Cases) Jammu.	20.00	---	---	0.15	---	---	0.15
7	Addl. Distt. Judge (Bank Cases) Jammu.	---	---	---	---	---	1.00	---
8	Addl. Distt. Judge (Anti- corruption) Srinagar.	10.00	---	---	---	---	---	0.40
9	C.J.M. Ramban.	---	---	---	0.10	0.15	---	0.40
10	Spl. Mob. Mag. Kargil	10.00	0.20	---	---	---	---	0.40
11	Spl. Mob. Mag. Kathua.	15.00	---	---	0.15	0.15	---	0.40
12	Spl. Mob. Mag. Rajouri.	---	0.40	---	---	0.10	---	---
13.	Spl. Mob. Mag. Anantnag.	15.00	---	---	0.15	0.15	---	0.50
14.	Special Mob. Mag.(Tr) Srinagar.	---	---	---	---	0.30	---	---
15.	Munsiff, Budgam.	---	---	---	---	---	---	0.50
16.	Munsiff, Dooru.	---	---	---	---	---	0.50	---
17.	Munsiff, Aishmuqam.	12.00	---	---	0.20	0.30	---	0.40
18	2 nd . Addl. Munsiff, Srinagar.	20.00	---	---	0.20	---	---	0.70
19	Addl. Mob. Mag. Billawar	15.00	0.10	---	0.15	---	---	0.50
20	Asstt. Commr. (Revenue) Reasi.	2.50	0.05	---	---	---	---	0.25
21	Distt. Magistrate, Srinagar.	4.00	---	---	---	---	---	---
22	Distt. Magistrate, Shopian.	2.00	---	---	---	---	---	0.20
23	Tehsildar Shopian.	2.10	---	---	---	---	---	0.20
24	Distt. Mob. Mag.(Tr) Anantnag.	---	---	---	0.20	---	---	0.60
	Stamps and Registration.							
25	Sub Registrar, Jammu.	15.00	---	---	---	---	---	---

By Order.

No: 3 8736-76/AC

Dated: 29/9/2018


[Signature]
Deputy Registrar (Accts) 29/9/18

Copy to the:-

- 1-5. Pr. D&S Judge, Jammu/Kupwara/Pulwama/Reasi/Shopian .
- 6 Addl. Distt. Judge (Matrimonial Cases) Jammu
- 7 Addl. Distt. Judge, Bank Cases, Jammu.
8. Addl. Distt. Judge (Anti-corruption) Srinagar.
9. C.J.M. Ramban.
10. Special Mobile Magistrate (Tr), Srinagar.
- 11-14 Special Mobile Magistrate, Kargil/Kathua/Rajouri/Anantnag.
- 15-17 Munsiff, Budgam/Dooru/Aishmuqam.
18. 2nd. Addl. Munsiff, Srinagar.

19. Addl. Mob. Magistrate, Billawar.
20. Asstt. Commissioner, (Revenue), Reasi.
- 21-22. Distt. Magistrate, Srinagar./Shopian.
23. Tehsildar, Shopian.
24. Distt. Mobile Magistrate (Tr), Anantnag.
25. Sub Registrar, Jammu.
26. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
27. Treasury Officer, Saddar Try. Srinagar.
- 28-41. Treasury Officer, Kupwara/Pulwama/Reasi/Shopian/Ramban/Kargil/Kathua/Rajouri/Anantnag/
Budgam/Dooru/Aishmuqam/Billawar/ Shopian.
..... for information and necessary action.
42. Order Book.

Plenc for uploading.
Anand


22/9/18
Deputy Registrar (Accts)
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